

**NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 09-07-2024 AT
02.30 P.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. SANJIV JAIN, HON'BLE MEMBER (JUDICIAL)
SHRI. VENKATARAMAN SUBRAMANIAM, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : IA/IBC/793/2024

PETITION NUMBER : CP/IBC/243/2021

NAME OF THE PETITIONER : Jayashree S Iyer (RP) (R Manimegalai)

NAME OF THE RESPONDENT(S) : --

UNDER SECTION : Sec 99 of IBC, 2016

ORDER

Sri Raghavalu Naidu Ld. Counsel for the Petitioner.

None for the IRP.

None for the Respondent.

The Petitioner and the IRP are directed to serve the copy of the Petition and report on the Respondent and file Affidavit of Service.

List the Petition for appearance/reply on **02.09.2024**.

-SD-

**VENKATARAMAN SUBRAMANIAM
MEMBER (TECHNICAL)**

ss

-SD-

**SANJIV JAIN
MEMBER (JUDICIAL)**